

लिये वे लोग चीन जा रहे हैं और चीन से हथियार लेकर वापस आ रहे हैं— इक्के-दुक्के का सवाल होता तो समझ में आ सकता था, लेकिन जब 700-800 लोग जाते हैं तो सरकारी सेना क्या कर रही है, आपकी सिक्वोरिटी फौर्सेज क्या कर रही है ?

**श्रीमती इन्दिरा गांधी :** इस पर हाउस में पहले भी चर्चा हो चुकी है और यह सच है कि ऐसे कुछ ग्रुप्स गये हैं, काफ़ी उन को रोका गया है, लेकिन कुछ निकल गये हैं, इस के लिये हम और जोरों से कोशिश कर रहे हैं, बांडर जितना भी बन्द हो सके, वह हो, लेकिन यह चीज एक दम नहीं हो सकती, आहिस्ता-आहिस्ता हो सकती है, जितनी तेज़ी से कर सकते हैं, कर रहे हैं, फिर भी जितनी तेज़ी से होना चाहिये, वह नहीं हुआ है ।

लेकिन मणिपुर की जो बात उठाई गई है, उसके लिये मैंने पहले भी कहा था कि उस का सामना सफलतापूर्वक हो रहा है और वहां की स्थिति काफ़ी काबू में आई है ।

**श्री ओ० प्र० न्यायी (मुरादाबाद) :** क्या सरकार को इस बात की जानकारी प्राप्त हुई है कि चाइना की सरकार नागा-लैण्ड को अब समूचे असम में फ़ैला कर स्वतन्त्र असम का नारा लगवाने के पक्ष में है । बर्मा में रहने वाले जो नागा लोग हैं, उनको अपने पक्ष में करके उनके द्वारा बर्मा की टैरिटररी के द्वारा वे चाइना जाकर ट्रेनिंग ले रहे हैं तथा इस शान्ति वार्ता की आड़ में वे लोग पूरी तैयारी कर रहे हैं ? अगर यह जानकारी सरकार के पास है और जैसा प्रधान मंत्री महोदया ने अभी कहा कि अधिकांश नागा हमारे पक्ष में आ गये हैं — तो मैं जानना चाहूंगा कि इसे अधिक सर्प्रेस में न रख कर क्या सरकार उन नागाओं के साथ जो हमारे पक्ष में आ गये हैं, कोई फाइनल समझौता करके इस बात को हमेशा के लिये खत्म कर दे, ताकि भावी खतरा आपके सामने न आये, चाइना असम में जो साउथ-वियतनाम बनाने

की योजना बना रहा है, वह न बन सके ? क्या सरकार जल्द से जल्द अपना कोई डिसेज़न घोषित करने के लिये तैयार है ?

**श्रीमति इन्दिरा गांधी :** ऐसे मामलों में बहुत जल्दी नहीं हो सकती है । हम नागा-लैण्ड सरकार के साथ बातचीत कर रहे हैं और जो उचित होगा, वह अवश्य करेंगे । चीन का जो खतरा है — जिसके बारे में माननीय सदस्य ने कहा है—वह सच है, और भी इलाकों में है और उस का जोरों से सामना कर रहे हैं ।

**श्री अटल बिहारी वाजपेयी (बलरामपुर) :** बर्मा वालों से जो बातचीत हो रही है, उस को भी बतायें ?

**श्रीमती इन्दिरा गांधी :** जी हां, इस की चर्चा हुई थी ।

PAPERS LAID ON THE TABLE  
 NOTIFICATION AMENDING THE INDIAN  
 TARIFF ACT, 1934

THE DEPUTY MINISTER IN THE  
 MINISTRY OF COMMERCE (SHRI  
 MOHD. SHAFI QURESHI): I beg to  
 lay on the Table :—

- (1) A copy of Notification No. S.O. 576 published in Gazette of India dated the 7th February, 1968, making certain amendments to the Second Schedule to the Indian Tariff Act, 1934, under sub-section (2) of section 4A of the said Act.
- (2) A statement showing reasons for delay in laying the above Notification.

[Placed in Library, see No. LT-516/68]

COMMITTEE ON PRIVATE  
 MEMBERS' BILLS  
 AND RESOLUTIONS  
 TWENTY-FOURTH REPORT

SHRI KHADILKAR (Khed) : Sir  
 I beg to present the Twenty-fourth Re-

[Shri R. Khadilkar]  
port of the Committee on Private  
Members' Bills and Resolutions.

12.15 hrs.

RE: DISCUSSION ON SITUATION  
IN PUNJAB

MR. SPEAKER: I have received a number of calling-attention-notice about the situation in Punjab. Hon. Members are naturally anxious to know about it. I have also received a number of adjournment motions on this, namely the Punjab situation..

SHRI V. KRISHNAMOORTHY (Cuddalore): Pondicherry also.

MR. SPEAKER: I do not know anything about Pondicherry. It may be so. Anyway, let us see which Government will come first and when. Why should the hon. Member be in a hurry? By the time we discuss, some other Government may come there. So, let us not worry about it now.

About Punjab, there is some anxiety on both sides of the House and everybody is disturbed, and naturally hon. Members would like to discuss it. But last week itself we had a discussion about Punjab. When the first adjournment motion came, I had allowed a two-hour discussion and we did discuss it. Something else has happened in between. Naturally, everybody is disturbed. It is not only the Opposition but it is the Government also which is feeling disturbed about this. But before we take any decision about this calling-attention-notice or....

SHRI SURENDRANATH DWIVEDI (Kendrapara): The Punjab Speaker has seen you?

MR. SPEAKER: No, not yet; I have not seen him; he has not seen me.

SHRI SURENDRANATH DWIVEDI: But he claims to have seen you.

MR. SPEAKER: I do not know. Anyway, that is a different thing. I would only say that let us get a little more information. I would like Government to give us a little more information

about it so that I can take a decision after that whether we can fix up some discussion on this or not .....

SHRI V. KRISHNAMOORTHY: Will the Government keep quiet till then without taking any decision to uphold the proceedings of the Legislative Assembly?.....

MR. SPEAKER: I do not think that.....

SHRI ATAL BIHARI VAJPAYEE (Balarampur): We can give you all the information that you want.

MR. SPEAKER: I know that. But it should not be one-sided. I should get the information from Government also, because, after all, Government have got to deal with this matter. Naturally, hon. Members can also give me information later on.

SOME HON. MEMBERS *rose*—

MR. SPEAKER: I am still on my legs. I have not finished. Once discussion begins it will not end....

SHRI S. KANDAPPAN (Mettur): Government always want time to manipulate things.

MR. SPEAKER: Therefore, I am suggesting that let us get the full facts.....

SHRI NAMBIAR (Tiruchirappalli): They might bring in some more plain-clothesmen....

MR. SPEAKER: The Opposition also could give me the facts. Meanwhile, I would request Government also to give the facts not only to me but to the House as well.

SHRI SURENDRANATH DWIVEDI: Will it not be the proper procedure that if the matter is discussed, whatever facts the Opposition has may be put before the House and whatever facts Government have may also be put before the House?

MR. SPEAKER: Even before these notices came today, I would like to point out that last week we had a discussion about it and also the consequences of that. Now also, it is not as